

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:2059  
ANSWERED ON:08.03.2000  
PLACEMENT OF EDP STAFF  
SANJAY PASWAN

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether any proposal is under consideration of the Government to extend the benefit of various judgements to similarly placed non-petitioners also in regard to pay of erstwhile Data Processing Assistant in the grade of DPA Grade III (scale 1600 - 2600) as per 4th Pay Commission in the Department of National Sample Survey Organisation;
- (b) whether any Committee has been set up by the Government to examine the question of placement of EDP staff in the Data Processing Division of National Sample Survey Organisation; and
- (c) if so, the present status thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORM PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(SHRI ARUN SHOURIE)

(a) No, Sir. It is the policy of the Government, as laid down by the Ministry of Finance that benefits of judgements delivered by different Courts of Law will be applicable only to the petitioners unless there is a direction to the Government in the judgement itself to extend the benefit to all similarly placed non-petitioners also. The sanctioned strength of EDP posts in the Data Processing Division is 597. So far, 167 EDP staff have been extended the benefit of judgements of different Courts of Law. The Government is in the process of implementation of orders given by the Principal Bench of the Central Administrative Tribunal in respect of 299 EDP staff of DPD. Some more cases, involving about 125 EDP staff, are pending in different Benches of the Central Administrative Tribunal and as and when orders on these pending cases are received, the petitioners in those cases will also be extended the benefit.

(b) Yes, Sir.

(c) The Committee has submitted its report, which is being examined in consultation with the Ministry of Finance.